

IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Appeal No.215 of 2025

Commissioner of Central Excise and Service Tax,

... .. Appellant/s

Versus

M/s NHPC Ltd., Bihar Rural Roads Maintenance Office,

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Anshuman Singh, Sr. SC Excise
For the Respondent/s : Mr. Hrishikesh, Advocate

CORAM: HONOURABLE MR. JUSTICE NANI TAGIA
and
HONOURABLE MR. JUSTICE ALOK KUMAR PANDEY
ORAL ORDER

(Per: HONOURABLE MR. JUSTICE NANI TAGIA)

7 24-04-2026 Learned counsel for the appellant prays for and is granted four weeks' further time to remove the defect(s) as pointed out by the Registry.

2. List this appeal on 19.06.2026.

(Nani Tagia, J)

(Alok Kumar Pandey, J)

Amrendra/-

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